Annexure - 9

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 22/09/2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| | _ | | | | | No. | <u>S</u> |
|-------------|--------------------------------------|-----------|----------|---------------------------|------------------------------|------------------------------------|---|
| | R Sundararajan & Smitha Sundararajan | | | | | | Name of creditor |
| | 20/09/2025 6250000 NIL | | | receipt | Date of Amount Amount Nature | received | Details of the claim |
| 6250000 | 6250000 | | | claimed | Amount | /ed | he claim |
| 6250000 NIL | NIL | | admitted | claimed of claim of claim | Amount | | |
| Z Z | NIL | | | | Nature | | Detai |
| NIL | NIL | interest | security | covered by | Amount | | Details of the claim are admitted |
| NE. | NIL | guarantee | the | covered by | Amount | | are admitted |
| NE. | NIL | | party? | related | Whether a | | |
| ¥ | NIL | | | | claim | contingent | Amount of |
| ¥ | NE. | | off | may be set admitted | dues that | any mutual | Amount of |
| 6250000 | 6250000 | | | admitted | | of claim | Amount |
| ¥ | NE. | | | | not verification | it any mutual of claim claim under | Amount of Amount of Amount Amount of Remarks, |
| NE. | NE. | | | | | if any | Remarks, |

ST P DER KOT

Jitender Kothari
Interim Resolution Professional of Lakhari Resources Private Eimited-In CIRP

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